

that no ruler who has usurped power will be allowed into its Summits..... It is time that the Movement also committed itself as uncompromisingly to rules of democracy, the rule of law and the preservation of fundamental rights and liberty."

As a result of India's efforts, the Final Document of the XIIth NAM Ministerial meeting contains a paragraph which welcomes the decision of the OAU calling for restoration, before the next OAU Summit, of constitutional legality in states whose governments had come to power through unconstitutional means and also recommends that this issue may be considered by NAM at its next Summit.

The 1991 Harare Declaration established principles of fundamental political values of the Commonwealth, including good governance, democracy and human rights. The Commonwealth Summit held at Auckland in 1995 saw the further establishment. In the Commonwealth Millbrook Action Programme, of a set of measures to be taken by the Commonwealth in response to violations of the Harare Principles by a member-country.

During the 35th OAU Summit held in Algiers in July 1999, a resolution was adopted stating that "member states whose governments came to power through unconstitutional means after the Harare Summit, should restore Constitutional legality before the next Summit."

The NAM Ministerial meeting in Cartagena has issued a Final Document comprising 282 paragraphs in 69 pages. The document addresses in adequate detail global and regional issues of interest to NAM and also economic issues facing the Movement in a world of increasing globalisation and interdependence. Social issues and problems of development which apply to almost all the NAM countries are also addressed by this Document. A preparatory meeting of the NAM will be held before the next NAM will be held before the next NAM Summit in Dhaka.

Musharraf's Exhort to Start Anti-India Activities by ISI

†4166. SHRI SWARAJ KAUSHAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the newsitem captioned "Musharraf ne ISI ko Bharat ke khilaph jordan abhiyaan chhedne ko kahaa" published in Dainik Jagran dated 27th March, 2000 ;

†Original notice of the Question was received in Hindi.

(b) If so, the details thereof;

(c) whether Government have formulated any policy for the security of the country in view of the statement of Musharraf; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI AJIT KUMAR PANJA): (a) and (b) Government have seen the report appearing in the Dainik Jagaran dated 27th March, 2000 Pakistan's state sponsorship of cross-border terrorism which includes providing sophisticated weapons, financial assistance, arms training to terrorist organisations operating in the State of Jammu and Kashmir and elsewhere in India, as well as infiltrating foreign terrorists mercenaries into India, is now widely acknowledged. The increasingly strident statements against India including the call for Jihad, made by leaders of the Pakistani military regime including General Musharraf, underline Pakistan's active encouragement and sponsorship of cross-border terrorism in the State of Jammu and Kashmir and elsewhere in India. This is also a manifestation of Pakistan's hostile approach and policies towards India.

(c) and (d) Government have effectively and appropriately brought to the attention of the international community, Pakistan's support to cross-border terrorism and attempts to interfere in the internal affairs of India. Facts regarding Pakistan's state sponsorship of terrorism have been brought before several international fora and raised at high-level bilateral discussions with world leaders. Government continues to take all necessary measures to preserve the security and territorial integrity of the country.

Decisions in G-77 Summit

4167. SHRI RAMDAS AGARWAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether G-77 Summit, recently held in Havana, has decided to set-up "high level inter-Governmental Committee to elaborate a South Platform for the 21st century" on all economic issues;

(b) whether eleven working groups on important issues like international trade, Capital flows, media and development cooperation etc. are likely to be set up; and

(c) if so, what role India has played at Havana?